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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

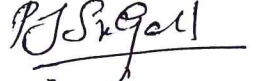
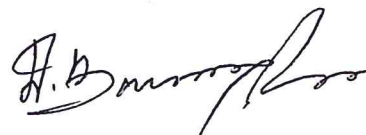
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/300/ (IB)/2017  
NAME OF THE PETITIONER(S) : EMCO LTD  
NAME OF THE RESPONDENT(S) : EASWARI ELECTRICALS PVT LTD  
UNDER SECTION : 433 (e) (f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	PJ RISHIKESH P.J. SRI GANESH	For Petitioner	
2.	D. Kamalakar Sundararam	in reply.	

**ORDER**

Counsel for both the parties present. It has been submitted by the counsel for the respondent that he has already instructed his client to settle the matter for which he prays time. At his request, time is enlarged. Counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on **20.06.2017 at 02.30 P.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)